

Name of the Corporate Debtor: Tirumalla Oil Refinery Private Limited ; Date of Commencement of CIRP: 06-08-2024; List of Creditors as on: 25-02-2025; Name of IP: ; Process Number: 1; Last 5 digitof registration number:

[\(Please click here for previous Lists of Creditors\)](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	7	4756205022	7	4743137633	80.41	0	2410258	10657131	<a href="#">Annexure 3</a>
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	2	604763284	2	604763284	10.25	0	0	0	<a href="#">Annexure 4</a>
5	Operational creditors (Workmen)	0	0	0	0	0.00	0	0	0	NA
6	Operational creditors (Employees)	169	73219889	164	58097501	0.98	0	15122388	0	<a href="#">Annexure 6</a>
7	Operational creditors (Government Dues)	2	126680620	2	126680620	2.15	0	0	0	<a href="#">Annexure 7</a>
8	Operational creditors (other than Workmen and Employees and Government Dues)	35	600135551	30	365503646	6.20	0	234631905	0	<a href="#">Annexure 8</a>
9	Other creditors, if any, (other than financial creditors and operational creditors)	3	1965984	1	175000	0.00	0	1790984	0	<a href="#">Annexure 9</a>
<b>Total</b>		<b>218</b>	<b>6162970350</b>	<b>206</b>	<b>5898357684</b>	<b>100.00</b>	<b>0</b>	<b>253955535</b>	<b>10657131</b>	